

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4601  
TO BE ANSWERED ON 23<sup>RD</sup> MARCH, 2018**

**ASHA CONSULTANT**

**4601. SHRI D.S. RATHOD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any details about the release of some ASHA consultant without any notice;
- (b) if so, the details thereof, State-wise including Gujarat and
- (c) the details of contract renewed/ rejected during the last three years, Statewise including Gujarat?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(ASHWINI KUMAR CHOUBEY)**

- (a): Public Health and Hospitals being a state subject, engaging and releasing consultants in State including Gujarat lies within the purview of State Governments. This Ministry does not have details of release of any ASHA consultant without any notice.
- (b) & (c): Such information is not maintained at central level.

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